

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P. NO. 428/93 in
O.A. NO. 1901/92

(22)

New Delhi this the 25th day of April, 1994

COURT :

THE HON'BLE MR. JUSTICE V. S. MALIMATH, CHAIRMAN
THE HON'BLE MR. P. T. THIRUVENGADAM, MEMBER (A)

R. D. Lal Dogra S/O Shyam Lal Dogra,
Retired Assistant Engineer (Const.),
Northern Railway, Patel Nagar
R/O B-53, Ashok Enclave,
Peera Garhi, Delhi-110041. ... Petitioner

By Advocate Shri S. K. Sawhney

Versus

1. Shri Masihuzzaman,
General Manager,
Northern Railway,
New Delhi.
2. Shri Aurobindo Ghosh,
Financial Adviser & Chief
Accounts Officer (Construction),
Northern Railway, Kashmeri
Gate, Delhi. ... Respondents

By Advocate Shri H. K. Gangwani

O R D E R (C.R.A.L)

Shri Justice V. S. Malimath -

Both the counsel submitted that the judgment
has since been complied with. Hence, these proceedings
are dropped.

P. T. Thiruvengadam

(P. T. Thiruvengadam)
Member (A)

Malimath

(V. S. Malimath)
Chairman

/as/